

PROFORMA FOR DECLARATION OF ASSEIS

(As On 31.03.2012)

Name of officer (in Full): **SMT. MAMTA SHUKLA**
 Date of Birth : **18/06/1981**
 Present post held : **II CIVIL JUDGE CLASS-1 RAIPUR C.G.**

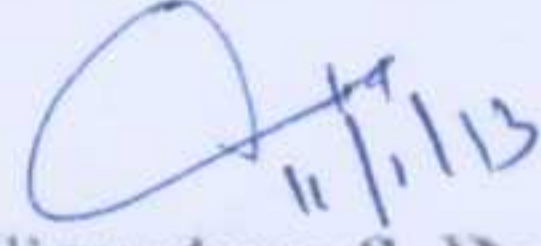
Immovable property				
Name of District, Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.Servant	How acquired?	Whether by purchase lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
1	2	3	4	5
	Housing and other Buildings	Land		
Naya Raipur Township Sector-29	Independent house no. sr. MIG 433	-----	In my own name	In a lottery organized by C.G. housing cooperation, it is allotted to me. The house is of total cost 25.60 lacs approximately of which 3.85 lacs were given at the time of lottery, rest of the money is to be given in four installments for which loan of have taken a loan of 20,48000/- from SBI branch new Shantinagar Raipur C.G.
Movable Property (Valued Above 25,000/-of Rs.)				
Name of Articles				
(1) Hundai car i-10 no. CG 06 E 1260 (Purchased in the year-2008) (2) Honda Activa MP 09 3423 (Purchased in the year 2004 when i was in college, my father got it purchased for rupees 45,000/- the then value)				
Jewellery (Lamp Sum)				
Jewellery (Worth Rs.)				
Gold- Approximately 435 gm. which in my stridhan and gifted to me at the time of my marriage. worth rupees 12.18000/-lacs approx.				
Silver- Around 350 gm silver which in also my stridhan and gifted to me at the time of my marriage and when my son was born in 2008 worth rupees 25,000/- approx.				

Shares/Debentures				
Name of issuing company		Nos. of Shares		
1		2		
Nil		Nil		
Life Insurance Policy & Others				
Name of issuing company		Amount		
1		2		
A. LIC policy no. 183801264		sum assured Rs. 200000/- premium-10408/- per year.		
B. LIC policy no. 386990057		sum assured Rs. 1484220/- premium 36030/- per year.		
C. LIC policy no. 355021948		sum assured Rs. 200000/- premium 10000/- per year.		
D. LIC policy no. 356274612		sum assured Rs. 600000/- premium 25074/- per year.		
E. LIC policy no. 355021177 in the name shaurya shukla s/o mamta shukla		sum assured Rs. 30000/- premium Rs. 15186/- per year.		
F. SBI policy no. 44021891105 smart performer plan		single premium 60000/-		
Bank Deposites/Securities & Inventments				
	Name of Bank		City	Amount
	1		2	3
1) Fixed Deposites	SBI (FD A. NO. 3243217288)		Raipur	28,000/-
	SBI (FD A. NO. 31511751435)		Durg	32,156/-
	State Bank of Bikaner&Jaipur (FD A. NO. 61064060187)		Barisadri Chittoregarh Rajsthan	30253/-
2) Savings Bank A/CS	SBI [Saving A/C]		Durg	68574/-
3) PPF	SBI		Raipur	52360/-

4) GPF/CPF	CPF	Raipur	468442/-
5) NSC	NSC from Post Office Mahasamund	Mahasamund	20,000/-
6) Others	R.D. Bank Account in SBI in the name of my minor son Shaurya Shukla	Durg	1,05,000/-

1:- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note:- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.



Signature & Date

(श्रीमती ममता शुक्ला)

द्वितीय व्यवहार न्यायाधीश वर्ग-एक,
रायपुर, (छ.ग.)